

**List of cases registered Suo-motu during 01/04/2018 to 28/02/2019**  
**[data as per CMS as on date 14/03/2019]**

S.No.	File No	Complaint Date	Complainant Name	Victim Name	Incident Name	Incident Date
1	154/90/0/2018	30/03/2018	SUO MOTO BY NHRC, INDIA	CBSE STUDENTS OF CLASS X AND CLASS XII	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	NA
2	391/25/1/2018	31/03/2018	NATIONAL HUMAN RIGHTS COMMISSION	HINDU AND MUSLIM COMMUNITY	ABDUCTION/KIDNAPPING	25/03/2018
3	8385/24/71/2018-AD	10/04/2018	SUO-MOTU, HINDUSTAN TIMES, DATED. 10/04/2018	DEVENDER (NAME CHANGED)	ALLEGED CUSTODIAL DEATHS IN JUDICIAL CUSTODY	09/04/2018
4	232/36/0/2018-WC	11/04/2018	TIMES OF INDIA DELHI	WOMAN ACTRESS IN TOLLYWOOD INDUSTRY	SEXUAL HARASSEMENT (GENERAL)	07/04/2018
5	886/12/15/2018	30/04/2018	TIMES OF INDIA	SC,ST AND OBC POLICE CONSTABLES	ATROCITIES ON SC/ST/OBC	29/04/2018
6	1097/20/6/2018	01/05/2018	SUO-MUTU, INDIAN EXPRESS	UDAY LAL	ATROCITIES ON SC/ST/OBC	30/04/2018
7	268/11/3/2018	07/05/2018	SUO-MOTU, INDIAN EXPRESS, DATED. 07/05/2018	S. KRISHNASAMY AND HIS SON KASTHOORI MAHALINGHAM K	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	06/05/2018
8	10823/24/54/2018	08/05/2018	INDIAN EXPRESS	AKASH KHONDWAL AND OTHERS	ATROCITIES ON SC/ST/OBC	07/05/2018
9	744/22/0/2018	NA	SUO-MOTU, DINA THANTHI DINAKARAN	STUDENTS/ASPIRANTS OF NEET EXAM	EXPLOITATION OF CHILDREN	06/05/2018
10	11113/24/57/2018	09/05/2018	ANOOP GEORGE CHAUDHARY, ADVOCATE	2 MINOR SISTERS	FALSE IMPLICATIONS	29/12/2017
11	11264/24/68/2018	14/05/2018	SUO-MOTU, THE HINDU, DATED. 14/05/20185	REENA	MISCELLENOUS	14/05/2018
12	972/13/4/2018	13/05/2018	SUO-MOTU, INDIAN EXPRESS, DELHI, DATED. 13/05/2018	HARIS KADRI AND OTHERS	ABDUCTION/KIDNAPPING	11/05/2018
13	287/90/0/2018	16/05/2018	THE PIONEER	MISSING CHILDREN	DISAPPEARANCE / MISSING	NA
14	1259/20/0/2018	18/05/2018	ASIAN AGE,DELHI	RAVINDRA VERMA AND CHAUTHMAL AND OTHERS	FALSE IMPLICATIONS	02/04/2018
15	12033/24/43/2018	21/05/2018	SUO-MOTU, INDIAN EXPRESS, DELHI, DATED. 21/05/2018	CHUNNA KUSHWAHA AND 10 OTHERS	TROUBLE BY ANTI-SOCIAL ELEMENTS	NA
16	2301/18/0/2018	20/05/2018	SUO-MOTU, HINDU, DELHI, DATED. 20/05/2018	46 BOYS AND GIRLS LIVING IN JAILS WITH THEIR MOTHERS	JAIL	NA
17	974/6/21/2018	20/05/2018	SUO-MOTU, INDIAN EXPRESS, DATED. 21/05/2018	MUKESH VANIYA	ATROCITIES ON SC/ST/OBC	20/05/2018
18	2319/30/9/2018	22/05/2018	NULL	VIRENDRA	ABUSE OF POWER	21/05/2018
19	907/22/41/2018	23/05/2018	THE TIMES OF INDIA	PROTESTORS	DEATH IN POLICE FIRING	22/05/2018
20	13563/24/30/2018	31/05/2018	SUO-MOTU, INDIAN EXPRESS, DELHI, DATED. 31/05/2018	14 YEAR OLD GIRL AND 17 YEAR OLD BROTHER	CUSTODIAL TORTURE	14/05/2018
21	355/11/7/2018-AD	31/05/2018	SUO-MOTU, TIMES OF INDIA, DELHI, DATED. 31/05/2018	KEVIN JOSEPH, A DALIT	ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	30/05/2018
22	810/25/17/2018	31/05/2018	SUO-MOTU, DAINIK JAGRAN, DELHI, DATED. 31/05/2018	TRILOCHAN MAHTO	ATROCITIES ON SC/ST/OBC	30/05/2018

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23	134/3/22/2018	04/06/2018	SUO-MOTU, ASSAM TRIBUNE, GUWAHATI, DATED. 04/06/2018	7 VILLAGERS OF SINGMARI VILLAGE	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	08/06/2018
24	1207/13/12/2018	15/06/2018	SUO-MOTU, INDIAN EXPRESS, DATED. 15/06/2018	THREE DALIT BOYS	ATROCITIES ON SC/ST/OBC	10/06/2018
25	2768/30/0/2018	15/06/2018	SUO-MOTU, MIRROR NOW DIGITAL	PEOPLE OF DELHI-NCR REGION	ECOLOGICAL DISTURBANCES	NA
26	19348/24/35/2018-WC	04/07/2018	ASIAN AGE	DALIT VICTIM RAPE SURVIVOR	GANG RAPE	01/07/2018
27	1342/13/0/2018	15/07/2018	SUO-MOTU, STATESMAN, DELHI, DATED. 15/07/2018	639 FARMERS COMMITTED SUICIDE BETWEEN MARCH AND MAY	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	NA
28	3273/30/9/2018	16/07/2018	SUO-MOTU, TRIBUNE, DELHI, DATED. 16/07/2018	A 17 YEAR OLD GIRL	ABUSE OF POWER	15/07/2018
29	1927/20/2/2018	NA	SUO MOTO BY NHRC	RAKBAR @ AKBAR AND ASLAM KHAN	VICTIMISATION	20/07/2018
30	2154/4/23/2018-DH	24/07/2018	SUO MOTO BY NHRC	ONE GIRL KILLED AND 44 INMATES LIVING IN NGO SHELTER WHO WERE RAPED.	CUSTODIAL DEATH	NA
31	3559/30/2/2018	26/07/2018	SUO-MOTU, THE HINDU, DATED. 26/07/2018	MANSI, SHIKHA AND PARUL	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	24/07/2018
32	769/1/25/2018	31/07/2018	SUO-MOTU, N.D.T.V., DATED. 31/07/2018	JINDAMMA AND NEW BORN CHILD	LACK OF PROPER MEDICAL FACILITIES IN THE STATE	NA
33	3802/30/1/2018-WC	09/08/2018	THE INDIAN EXPRESS	6 YEAR OLD GIRL STUDYING AT GOVT. SCHOOL	RAPE	08/08/2018
34	2544/4/6/2018-WC	22/08/2018	SUO-MOTU, THE TIMES OF INDIA, DATED. 22/08/2018	A WOMAN FROM BIHIYA	INDIGNITY OF WOMEN	21/08/2018
35	1945/7/19/2018	23/08/2018	SUO-MOTU, INDIAN EXPRESS, DATED. 23/08/2018	NEW BORN CHILD OF JITENDRA PAL PASWAN AND MRS. SWEETY	FAILURE IN TAKING LAWFUL ACTION	22/08/2018
36	1618/13/23/2018	29/08/2018	THE INDIAN EXPRESS	VERNON GONSALVES AND 4 OTHERS	ABUSE OF POWER	28/08/2018
37	27945/24/4/2018	30/08/2018	DAINIK JAGRAN DELHI	STUDENTS OF MOTILAL NEHRU MEDICAL COLLEGE	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	NA
38	2705/4/1/2018	04/09/2018	DNA	16 YEAR OLD GIRL	EXPLOITATION OF CHILDREN	31/08/2018
39	4429/30/9/2018	10/09/2018	NULL	FOUR WORKERS	HAZARDOUS EMPLOYMENTS	NA
40	2791/4/4/2018	08/09/2018	NA	THREE ALLEGED KIDNAPPERS	FAILURE IN TAKING LAWFUL ACTION	NA
41	2161/7/18/2018	18/09/2018	SUO MOTU BY NHRC	KUNDAN PATHAK	NUISANCE BY LOCAL RUFFIANS	17/09/2018
42	4563/30/3/2018	18/09/2018	SUO-MOTU, THE TIMES OF INDIA, DATED. 18/09/2018	PATIENTS DEPRIVED FROM AMBULANCE SERVICES AT DELHI	LACK OF PROPER MEDICAL FACILITIES IN THE STATE	16/09/2018
43	30571/24/77/2018	28/09/2018	THE INDIAN EXPRESS	NURSING COLLEGE GIRL	PROVOCATION BY LOCAL ADMINISTRATION/POLICE	23/09/2018
44	4873/30/1/2018	04/10/2018	SUO-MOTU, TIMES OF INDIA, DATED. 05/10/2018	PATIENTS	LACK OF PROPER MEDICAL FACILITIES IN THE STATE	NA

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45	3110/4/38/2018-WC	08/10/2018	SUO-MOTU, THE TIMES OF INDIA, DATED. 08/10/2018	34 GIRLS OF KASTURBA GANDHI BALIKA VIDYALAYA	INDIGNITY OF WOMEN	07/10/2018
46	536/33/5/2018	10/10/2018	SUO-MOTU, THE INDIAN EXPRESS, DATED. 09/10/2018	14 INJURED, 9 DEAD	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	09/10/2018
47	5200/30/6/2018	22/10/2018	SUO-MOTU, MILLENNIUM POST, DELHI, DATED. 22/10/2018	DOOMAN RAY	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	21/10/2018
48	1290/19/1/2018	21/10/2018	SUO-MOTU, THE HINDUSTAN TIMES, DATED. 22/08/2018	61 PEOPLE KILLED	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	19/10/2018
49	5646/30/1/2018	20/11/2018	SUO-MOTU, THE TIMES OF INDIA, DATED. 20/11/2018	AARTI, AASHA AND OTHERS	HAZARDOUS EMPLOYMENTS	NA
50	1840/6/30/2018	28/11/2018	SUO-MOTU, TRIBUNE, DELHI, DATED. 28/11/2018	KAMINIBEN CHANCHIYA	IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH CENTRES	NA
51	36018/24/76/2018	28/11/2018	SUO-MOTU, INDIAN EXPRESS, DATED. 28/11/2018	RAJENDRA @ MONU	FAILURE IN TAKING LAWFUL ACTION	NA
52	36019/24/64/2018	28/11/2018	SUO-MOTU, PUNJAB KESARI, DELHI, DATED. 28/11/2018	JAIVEER AND OTHERS	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	27/11/2018
53	36209/24/54/2018-AFE	28/11/2018	SUO-MOTU, TIMES OF INDIA, DATED. 28/11/2018	IRSHAD AHMAD S/O MOHAMMAD DILSHAD	ALLEGED FAKE ENCOUNTERS	27/11/2018
54	36560/24/68/2018	03/12/2018	SUO-MOTU, THE TIMES OF INDIA, DATED. 03/12/2018	UNNAMED 28 YEARS OLD WOMAN	NON REGISTRATION OF FIR	01/12/2018
55	2413/13/16/2018	18/12/2018	SUO-MOTU, THE TIMES OF INDIA, DATED. 18/12/2018	147 VICTIM OF FIRE IN GOVT HOSPITAL	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	18/12/2018
56	39230/24/71/2018	28/12/2018	SUO MOTU, TELEGRAPH	MINOR GIRL GANG RAPE VICTIM	FAILURE IN TAKING LAWFUL ACTION	NA
57	953/90/0/2018	24/12/2018	SUO-MOTU, THE INDIAN EXPRESS	SUICIDE GEN 24, SC 16, ST 9 AND 35 BOYS, 14 GIRLS 11TH, 15TH IN CLASS 12 STUDENTS	EXPLOITATION OF CHILDREN	NA
58	3984/4/39/2018	30/12/2018	SUO-MOTU, DANIK BHASKAR, NEW DELHI, DATED. 30/12/2018	BURNED PATIENT	IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH CENTRES	29/12/2018
59	53/25/0/2019	07/01/2019	SUO-MOTU, THE HINDU, DATED. 07/01/2019	TRIBAL COMMUNITY	STARVATION DEATHS	NA
60	86/13/20/2019	10/01/2019	NULL	VILAS MHASKAR AND SACHIN WAGHMARE AND OTHERS	EXPLOITATION OF LABOUR	09/01/2019
61	78/20/15/2019	11/01/2019	TRIBUNE, DELHI	BABY	MEDICAL NEGLIGENCE	NA
62	64/10/33/2019	11/01/2019	NULL	65 YEAR OLD WOMAN	TROUBLE BY ANTI-SOCIAL ELEMENTS	NA
63	207/18/6/2019	14/01/2019	NULL	A 14 YEAR OLD TRIBAL GIRL	ATROCITIES ON SC/ST/OBC	NA

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64	441/30/4/2019	21/01/2019	SUO-MOTU, INDIAN EXPRESS	KISHAN	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	20/01/2019
65	270/7/17/2019	25/01/2019	JAN SATTÀ	UNNAMED MUSLIM YOUTH	TROUBLE BY ANTI-SOCIAL ELEMENTS	24/01/2019
66	3719/24/14/2019	30/01/2019	SUO-MOTU, RASHTRIYA SAHARA	SUBHASH, ANOOP, UDAYVEER AND OTHERS	DEATH DUE TO ELECTROCUTION	29/01/2019
67	3724/24/23/2019	30/01/2019	SUO-MOTU, JANSATTÀ	STUDENTS	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	NA
68	131/90/0/2019-WC	NA	SUO-MOTU, THE TIMES OF INDIA, DATED. 28/01/2019	FEMALES IN INDIA	DISCRIMINATION AGAINST WOMEN	NA
69	261/12/35/2019	01/02/2019	TRIBUNE, DELHI	GIRLS OF KUNDAN KUTEER BALIKA GRAH	SEXUAL HARASSMENT	NA
70	146/36/2/2019	01/02/2019	THE HINDU	WORKERS AT CONSTRUCTION SITE	HAZARDOUS EMPLOYMENTS	31/01/2019
71	705/30/3/2019	01/02/2019	DAINIK JAGRAN, NEW DELHI	4 PATIENTS IN RML HOSPITAL	MALFUNCTIONING OF MEDICAL PROFESSIONALS	19/12/2018
72	36/99/4/2019	01/02/2019	SUO MOTO	INDIAN NATIONALS	EXPLOITATION OF INDIAN LABOUR IN FOREIGN COUNTRIES	NA
73	314/7/15/2019	31/01/2019	TRIBUNE, DELHI	3 NEWBORN CHILDREN	LACK OF INFRASTRUCTURE SUPPORT IN HOSPITALS/PRIMARY HEALTH CENTRES	28/01/2019
74	308/22/39/2019	30/01/2019	NEWS 18 INDIA	15 MINOR GIRLS	SEXUAL HARASSMENT	30/01/2019
75	777/30/0/2019-WC	08/02/2019	SUO-MOTU, THE INDIAN EXPRESS, DATED. 08/02/2019	MADHURI DEVI W/O JATASHANKAR JHA	MURDER	06/02/2019
76	4755/24/30/2019	08/02/2019	SUO-MOTU, THE INDIAN EXPRESS, DATED. 08/02/2019	PATIENT AFFECTED FROM FIRE BREAK	IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH CENTRES	07/02/2019
77	316/12/37/2019	11/02/2019	SUO-MOTU, TIMES OF INDIA, NEW DELHI	ANSHIKA AHIRWAR	CHILDREN	09/02/2019
78	806/30/0/2019	11/02/2019	SUO-MOTU, INDIAN EXPRESS, DELHI	VIRENDER KUMAR	CUSTODIAL TORTURE	09/02/2019
79	855/30/0/2019	13/02/2019	TIMES OF INDIA	SURESH KUMAR, NALINI AMMA AND OTHERS	INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	12/02/2019
80	5768/24/51/2019	16/02/2019	TIMES OF INDIA	NANDRANI, SUNILA DEVI, SUNITA AND OTHER WIDOWS OF PUSAINA VILLAGE	DEATH DUE TO CINSUMPTION OF ILLICIT LIQUOR	NA
81	177/90/0/2019	21/02/2019	INDIAN EXPRESS	KASHMIRI STUDENTS	RELIGIOUS DISCRIMINATION	NA
82	435/20/14/2019-AD	21/02/2019	INDIAN EXPRESS	SHAKARULLAH ALIAS MOHD. HANIF	ALLEGED CUSTODIAL DEATHS IN JUDICIAL CUSTODY	20/02/2019
83	512/22/0/2019	21/02/2019	BUSINESS LINE	TAMIL NADU GARMENT WORKERS	EXPLOITATION OF LABOUR	20/02/2019

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84	51/3/7/2019	25/02/2019	SUO-MOTU, HINDUSTAN TIMES, DELHI	143 VICTIMS OF HOOGH	NUISANCE BY NOTORIOUS GANGS/MAFIAS	NA